

# HIGH COURT OF CHHATTISGARH AT BILASPUR

## NOTIFICATION

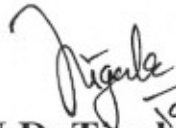
No. 4893/A.R.(J)/2010

Bilaspur, dated 19<sup>th</sup> March, 2010.

**As directed, following changes are made in the current roster dated 03/03/2010, which will remain applicable from 22/03/2010 till further orders of Hon'ble the Chief Justice:-**

- 1] All Petitions under section 438 of Criminal Procedure Code shall be listed for hearing before Single Bench-IV of Hon'ble Mr. Justice T.P. Sharma.
- 2] All Petitions for Leave under Section 378 of Criminal Procedure Code cognizable by Single Bench shall be listed for hearing before Single Bench-VI of Hon'ble Mr. Justice Pritinker Diwaker.

By order of Hon'ble the Chief Justice

  
(N.D. Tigala)  
Addl. Registrar (Judl.)  
19/03-2010